NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or T.P. No.		Purpose	Section	Name of the Parties	
C.A. No.		100		M/s. / Mr.	
CP(IB)	=	For	Rule 6 of	Krupa Polymers(India) Pvt Ltd Vs	
No.79/ BB/		compliance of	IB	Shashi Distileries Packaging Pvt Ltd.	
17		objections			

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		

Counsel for petitioner is present. He had already filed compliance memo in the Registry. Counsel for petitioner requested time to intimate the name of IRP and the consent letter so that the Tribunal can proceed further.

Time extended till 16.10.2017.

MEMBER (J)

MEMBER (T)